

Fourteenth Lok Sabha

Session : 9

Date : 13-12-2006

Participants : [Shukla Smt. Karuna](#), [Virendra Kumar Shri](#), [Tripathy Shri Braja Kishore](#), [Acharya Shri Prasanna](#), [Satpathy Shri Tathagata](#), [Swain Shri M.A. Kharabela](#), [Panda Shri Brahmananda](#), [Mahtab Shri Bhartruhari](#), [Malhotra Prof. Vijay Kumar](#)

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Title: Regarding deteriorating condition of Kumari Mamata Banerjee, M.P., due to her fast-unto-death on the issue of transfer of fertile land to industrial houses.

SHRI KHARABELA SWAIN (BALASORE): Sir, one of our esteemed colleagues Kumari Mamata Banerjee is on a fast unto death sit-in at Kolkata on a people's cause. She is on such a strike since the last ten days and naturally her physical condition has deteriorated. She is fasting on a farmers' cause where fertile lands are being handed over to the industrialists. While I do not object to the process of industrialization, rather I welcome it, why should a factory be established on farmers' land?

MR. SPEAKER: Let us talk of her condition.

SHRI BASU DEB ACHARIA (BANKURA): Sir, this is not based on facts.

MR. SPEAKER: Let us all join you. Do not enter into a controversial State subject.[\[r17\]](#)

You are definitely raising a very important issue. I think, the entire House, in one voice, requests her to call off her strike, at least the hunger strike. She can carry on with the agitation, if she wants.

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : उनसे रिक्वेस्ट करेंलेकिन इसके साथ ही स्टेट गवर्नमेंट को भी कहें कि उनसे बातचीत करके बताएं...(व्यवधान)

MR. SPEAKER: You can express a desire but we cannot discuss the State Government matter.

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : स्टेट गवर्नमेंट जानबूझकरकर...(व्यवधान)

MR. SPEAKER: May I make one submission?

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : मैंने भी नोटिस दिया है लेकिन स्टेट गवर्नमेंट को भी कुछ कहिए...(व्यवधान)

MR. SPEAKER: Please sit down. Hon. Members, I am repeatedly requesting you. Please do not raise State matter. Since it concerns health and well-being of one of our most distinguished Members and her life, the entire House would join me to request her that she may kindly call off her hunger strike. She can carry on with her agitation and movement. I have no comment to make on

that. But I want her health to be properly safeguarded and her well-being should be assured. Shri Swain, I am glad that you have given notice on this matter. Therefore, I join you.

प्रो. विजय कुमार मल्होत्रा : भूख हड़ताल कैसे तोड़ेंगे, अगर स्टेट गवर्नमेंट बात नहीं करेगी।

अध्यक्ष महोदय: रूपचंद पाल, आप बैठ जाइए।

... (*Interruptions*)

अध्यक्ष महोदय : हमने बोल दिया था।

...(व्यवधान)

MR. SPEAKER: I cannot say. This is a matter on which not only me, anybody would say.

... (*Interruptions*)

अध्यक्ष महोदय : आप मेहरबानी करके बैठ जाइए।

...(व्यवधान)

MR. SPEAKER: Please do not go into the merits of the case. I have already appealed to her. I have also written a letter to her requesting her to withdraw her hunger strike. I am sure, when all her colleagues in Parliament request her, she may consider it favourably.

... (*Interruptions*)

अध्यक्ष महोदय : आप बैठ जाएं, हम कंट्रोल कर रहे हैं। Hon. Members, please take your seats.

... (*Interruptions*)

...(व्यवधान)

प्रो. विजय कुमार मल्होत्रा : मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्रीमती करुणा शुक्ला (जाँजगीर): मैं स्वयं को इस विषय के साथ संबद्ध करती हूँ।

श्री वीरेन्द्र कुमार (सागर): मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

SHRI KHARABELA SWAIN : One may not agree with him. But do I not have the right to raise the point? ... (*Interruptions*)

MR. SPEAKER: I have allowed you to raise the matter.

... (*Interruptions*)

SHRI KHARABELA SWAIN : Then, please listen to me.

... (*Interruptions*)

MR. SPEAKER: Shri Swain, I am requesting you not to raise the State matter. You have already made a comment.

... (*Interruptions*)

SHRI KHARABELA SWAIN : I am not raising the State matter. You can go through the records. I am raising a matter of policy. ... (*Interruptions*)

MR. SPEAKER: Very well, policy matter of a State Government cannot be raised here.

... (*Interruptions*)

SHRI KHARABELA SWAIN : I have not taken the name of the West Bengal Government. ... (*Interruptions*)

MR. SPEAKER: Let me see. I will decide as to what to remain and what not.

... (*Interruptions*)

SHRI KHARABELA SWAIN: Listen to me and then take a decision. ... (*Interruptions*)

MR. SPEAKER: I am inviting you to speak.

... (*Interruptions*)

SHRI KHARABELA SWAIN : I am just saying this. Why should a factory be established on a fertile land? ...(*Expunged as ordered by the Chair*) Hence, I shall request you to take the initiatives with regard to calling off of fast unto death by Kumari Mamata Banerjee. ...(*Expunged as ordered by the Chair*) Thank you very much, Sir. ... (*Interruptions*)

MR. SPEAKER: Prof. Malhotra is associating with this issue. I think, the whole House associates with this issue.

... (*Interruptions*)

MR. SPEAKER: Ruling Party has nothing to do with it. The entire House has associated with the issue. Please do not queer the pitch. Please do not do that. I appeal to Shri Ananth Kumar. I sincerely hope that she will listen to the unanimous request.

... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded.

(*Interruptions*)*

MR. SPEAKER: Hon. Members, Shri B.K. Tripathy, Shri Prasanna Acharya, Shri B. Mahtab, Shri Tathagata Satpathy and Shri B.Panda are associated on this matter.

I have only called Shrimati C.S. Sujatha.

... (*Interruptions*)

* Not recorded